

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

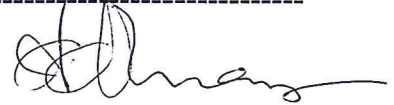
APPLICATION NUMBER : CA/96/2017
PETITION NUMBER : CP/98/2017
NAME OF THE PETITIONER(S) : TRANS PACIFIC LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI, ICICI BANK
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 A. NARAYANAN

Counsel for Petr.



2. B. Sarath babu
for ROC, Chennai

Counsel for Respondents

B. Sarath babu

ORDER

Counsel for the applicant present and submitted his arguments. Order is reserved.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc